GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO:3192
ANSWERED ON:31.07.2014
SOCIAL AUDIT UNDER MGNREGS
Adsul Shri Anandrao ;Yadav Shri Dharmendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Union Government is formulating any action plan for using modern information technology to ensure social audit on time and to remove implementation deficiencies under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and

(b) if so, the details thereof and the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a)&(b); The Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) has an end-to-end IT system that governs all aspects of programme implementation. The Management Information System under MGNREGS proactively discloses information on the implementation of the programme on a near real time basis. The information disclosed covers all aspects of programme implementation such as wages, employment provided, assets created, expenditure incurred amongst a host of other data, available up to the beneficiary level. The MIS also provides 'exception reports' which point out the outliers. This data is available on public domain and is freely available.

The process of conduct of social audit is facilitated by this IT system as it provides the social audit teams with the most updated data which can then be compared with the field reality. Social audit verifies whether the rights & entitlements of the workers are fulfilled or not; and based on the findings of social audit, necessary programme course corrections are carried out. There is a continuous effort to increasingly use IT for follow programme delivery.